

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON
07-03-2023 (TUESDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : JUSTICE (RETD.)SMT. T. KRISHNA VALLI, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/246(CHE)2021
NAME OF THE PETITIONER : N S Engineers
NAME OF THE RESPONDENT(S) : IHITA Engineering Services Pvt Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Mr.Shiva appears on behalf of the Applicant. Ld. Counsel
Ms.Revathi Manivannan appears on behalf of the Respondent.

Vide order dated 20.01.2023, Respondent was directed to bring on record the
entire documents on e-portal. It was stated by the Ld. Counsel for Respondent
that the e-filing of the reply is done and seeks liberty to file physical copy of the
pleadings. Counsel for Respondent is directed to file reply within a period of two
working days from the date of this order.

List the matter on 21.04.2023 for hearing/dismissal.


-SD-
SAMEER KAKAR
MEMBER (TECHNICAL)

SS


-SD-
Justice (Retd.) T.KRISHNA VALLI
MEMBER (JUDICIAL)